

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/02/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2016
NAME OF THE PETITIONER(S) : A.K. MANSOOR
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	RAMALINGAM, VA	R2, R3 & R5	Rh
2.	A.M. Sridharan B.UDHAYA KUMAR	Counsel for petitioner	Am Sridharan
3.	S.P. murali krishnan	Counsel for Respondent 1 of 4 S.P. murali krishnan	S.P. murali krishnan

ORDER

Both sides are directed to file brief written submissions two days before next date of hearing.

List this matter on 20.03.2019.

Sd/-

(S.VIJAYARAGHAVAN)
Member (Technical)

Sd/-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)